

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3103
ANSWERED ON:11.12.2014
LAND ACQUISITION FOR UMPPS
Maadam Smt. Poonamben Hematbhai

Will the Minister of POWER be pleased to state:

- (a) whether some of the Ultra Mega Power Projects (UMPPs) in the country including Gujarat are facing continuous problems of land acquisition;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the remedial steps taken/to be taken by the Government in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) to (c) : Out of the nine (9) UMPPs originally envisaged, four(4) UMPPs namely Sasan in MP, Mundra in Gujarat, Krishnapatnam in Andhra Pradesh and Tiliaya in Jharkhand have been awarded and transferred to the developers through tariff based competitive bidding. Out of the four (4) UMPPs awarded, Mundra UMPP (4000 MW in Gujarat) has started power generation. Sasan UMPP in MP is in advance stage of construction and out of six units of 660 MW each four units have been commissioned and one unit has been synchronized. About ninety seven percent (97%) land in case of Krishnapatnam UMPP has been acquired. There are land acquisition issues in Tiliaya UMPP (6x660 MW).